

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**STARRED QUESTION NO – 337**  
ANSWERED ON- 16.07.2019

**WOMEN SARPANCHES**

\*337. SHRI PINAKI MISHRA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether instances of women Sarpanches in the country working under the pressure of their family members have come to the notice of the Government;

(b) whether the Government would consider posting Government officials in the villages in which the panchayats are headed by women to provide support to enable women sarpanches to perform their Constitutional duties freely and fearlessly for the betterment of their villages; and

(c) if so, the details thereof?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ  
(SHRI NARENDRA SINGH TOMAR)

(a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 337 ANSWERED ON 16.07.2019 REGARDING WOMEN SARPANCHES**

(a) As per the available record, no such specific instance has come to the notice of the Ministry of Panchayati Raj (MoPR).

(b) & (c) There is no such proposal. Panchayat being a State subject, governance in Panchayats is primarily the responsibility of the concerned State Government /Union Territory Administration. However, according to the information available with the Ministry of Panchayati Raj, Panchayat Secretaries are provisioned for proper functioning of Panchayats in Gram Panchayats.

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